

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 03-09-2025 To 03-09-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3341/2025	UMA GUPTA Mobile:7008431341 Email:SINGHAROYTSR@GMAIL.COM	TAMAL SINGHA ROY	24-09-2025	TYPED COPY IS NEEDED FOR THE HAND WRITTEN ORDER COPY.
2	CO	3351/2025	BIJAY LAKSHMI BERA Mobile:7384477465		24-09-2025	VAKALATNAMA IS NOT NEEDED FOR PETITIONER IN PERSON. PLEASE ELIMINATE THE VAKALATNAMA.
3	CO	3352/2025	MEGHNATH SAHA AND ORS Mobile:7044676475 Email:MAHAMMADMAHMUD786@GMAIL.COM	MAHAMMAD MAHMUD	24-09-2025	WRONG CASE TYPE AND CASE NO ARE MENTIONED IN THE PETITION.
4	CRM (A)	3216/2025	PARITOSH MONDAL Mobile:9732582044 Email:PALASHPODDER193@GMAIL.COM	PALASH CHANDRA PODDER	24-09-2025	1) DISTRICT MENTIONED IN PETITION, FORM-A, ETC IS WRONG. 2) IN 1ST PARA, MENTION WHETHER PETITIONER MOVED ANY ANTICIPATORY BAIL BEFORE LD TRIAL COURT OR NOT.
5	CRM (A)	3224/2025	MANTU CHOWDHURY AND ANR. Mobile:9641420116 Email:ADVAMITROY.HC.CALCUTTA@GMAIL.COM	AMIT ROY	24-09-2025	REMOVE CRPC SECTIONS FROM PETITION
6	CRM (A)	3227/2025	KUMAR PRANAV @ KUMAR Mobile:9875639328 Email:DIAKANJILAL@GMAIL.COM	DISHANI KANJILAL	24-09-2025	MENTION P.S. CASE NO IN PRAYER PARA
7	CRM (A)	3228/2025	SAIJUDDIN MONDAL Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQUBAL HOSSAIN	24-09-2025	SERIAL NUMBERING OF RESPONDENTS IS WRONG
8	CRM (A)	3231/2025	RANJIT KEOT @ KEWAT AND ORS. Mobile:9830457192 Email:KOCHIDATTA@GMAIL.COM	APURBA KUMAR DATTA	24-09-2025	ATTACH ORDER COPY OF CMC 832/2025
9	CRM (A)	3236/2025	FATEMA BIBI AND ANR. Mobile:9903641512 Email:MIR.ANOWAR@YAHOO.COM	MIR ANOWAR	24-09-2025	REMOVE CRPC SECTION FROM 1ST PARA
10	CRM (A)	3237/2025	ALAMGIR MONDAL @ ROKAN Mobile:9875488791 Email:ADVOCATEDBD@GMAIL.COM	DINOBANDHU DAS	24-09-2025	1) HONBLE HIGH COURT CASE DETAILS, MENTIONED IN 2ND PARA, NEED TO BE INCORPORATED IN 1ST PARA 2) DECLARATION OF LD ADVOCATE IS REQUIRED IN 1ST PARA AS CASE YEAR OF CMC NO

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
						IN ORDER COPY IS WRONG.
11	CRM(M)	1615/2025	AKSHAY LAL GOND AND ANR. Mobile:7583977399 Email:SOU MYA.RAHA2000@GMAIL.COM	SOU MYA RAHA	24-09-2025	1) IN 1ST PARA, MENTION CORRESPONDING LD TRIAL COURT CASE NUMBERS AGAINST REJECTION DATES 2) REMOVE CRPC SECTION FROM 1ST PARA
12	CRM(M)	1636/2025	BISWAJIT SARKAR Mobile:8420744752 Email:SAMRATMANDAL1984@GMAIL.COM	SAMRAT MONDAL	24-09-2025	ADDRESS NOT FOUND IN THIS PETITION OF RESPONDENT NO. 1
13	CRM (NDPS)	1106/2025	TAPASH DEBNATH Mobile:9832242509 Email:KARABIROY@YAHOO.CO.IN	KARABI ROY	24-09-2025	MENTION P.T.N. NO. IN 1ST PARA.
14	CRR	3922/2025	ARUNA DAS AND ORS. Mobile:8617580814 Email:ABDUSSALAMHC05@GMAIL.COM	ABDUS SALAM	24-09-2025	VICTIM IDENTITY DISCLOSE IN THIS PETITION
15	WPA	20844/2025	HUMAYUN KABIR Mobile:9831342303 Email:224RAFIQULISLAM@GMAIL.COM	RAFIQUL ISLAM	24-09-2025	COURT NO AND JUDGES NAME WRONG
16	WPA	21086/2025	PRADIP KUMAR DAS Mobile:8918192126 Email:BARMANP363@GMAIL.COM	MANDIRA BARMAN	24-09-2025	ADV SIGN MISSING IN FORM A
17	WPA	21241/2025	GOUTAM KUMAR SASMAL Mobile:9830744043 Email:SANJIBDAN2@GMAIL.COM	SANJIB KUMAR DAN	24-09-2025	1.SUB CATEGORY IS MISSING